बस्तियों में विकसित प्लाट ही दिए जाबेंगे कारखानो के बने हुये शैंड नहीं दिये जायेंगे।

Election Symbol of C. P. M.

- 2531. SHRI SAMAR GUHA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 363 on the 20th February, 1969 regarding Election symbol of Progressive Muslim League Party and state:
- (a) whether the 'Hammer-Sickle and Star' symbol given to Marxist Communist Party identifies itself with the State Symbol of a number of Communist countries;
- (b) if so, whether this CPM-symbol is indicative of its dependence on extra-territorial loyalty: and
- (c) the reasons why for the same token of refusal of 'Crescent Star' symbol to Progressive Muslim League, the 'Hammer-Sickle and Star' symbol, which bear extraterritorial political insignia was allowed to be used by a political party of India?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM): (a) The symbol 'Hammer, Sickle and Star' which was allotted in 1964 to the Communist Party of India (Marxist) which is a National Party on the basis of its performance in the previous elections, has resemblance in several respects to the State symbols of some Communist countries.

- (b) The symbols allotted to political parties are only intended to help illiterate voters to cast their votes by placing a mark on the ballot paper on or near the symbol of the cendidate of their choice and are not indicative of their dependence or otherwise on extra territorial loyalty.
- (c) The Progressive Muslim League is not a recognised political party; it has only been registered with the Election Commission as a political party, and so it is not eligible for or entitled to, the reservation of a symbol for its use in elections. The question of refusing a particular symbol for the party cid not, therefore, arise.

Surplus Staff in Foreign Traffic Accounts Office

2532. SHRI A. K. GOPALAN: SHRIMATI SUSEELA GOPALAN: SHRI K. M. ABRAHAM:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4911 on the 17th December, 1968 regarding surplus staff in

- Foreign Traffic Accounts Offices and state;

 (a) whether the information has since been collected; and
- (b) if not, the seasons for the delay and when it is likely to be completed?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes. The information is given in the statement at Annexure 'A' laid on the Table of the House. [Placed in Library. See No. LT-286/69].

(b) Does not arise.

Promotions in Accounts Department of Indian Railways

2533. SHRI P. GOPALAN: SHRI K. M. ABRAHAM: SHRI A. K. GOPALAN:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3100 on the 3rd December. 1968 regarding Promotion in Accounts Department of Indian Railways and state:

- (a) whether the matter has since been finalised; aud
- (b) if not, the reasons for the delay and when it is likely to be finalised?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes; it has been decided that the date from which promotions should be effective should be 1.4.1968 and not any earlier date.

(b) Does not arise.

Killick Croup of Companies

2934. SHRI GEORGE FERNANDES:
Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND
COMPANY AFFAIRS be pleased to state:

(a) whether Government have received